

ITEM NO.1B(For Judgment)

COURT NO.9

SECTION

XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.7200 of 2002

BHARATI TELENET LTD.
(s)

Appellant

VERSUS

UNION OF INDIA & OTHERS

Respondent(s)

WITH CIVIL APPEAL NO. 1816/2003

(Heard by Hon'ble ASHOK BHAN & A.K. MATHUR, JJ)

Date: 31/03/2005 These Appeals were called on for pronouncement of
judgment today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE A.K.MATHUR

RECORD OF PROCEEDINGS

Hon'ble Mr. Justice Ashok Bhan pronounced the
Judgment of the Bench.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master

(Reportable signed judgment is placed on the file)